

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P No. 818/2017
O.A No. 4409/2014**

This the 16th day of November, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Prakash Chandra Tripathi,
Aged about 62 years,
S/o. Late Sh. Bhola Dutt Tripathi,
R/o. Kohli Colony, Chhoti Mukhani,
Haldwani, Distt. Nainital,
Uttarakhand.

....Petitioner

(By Advocate : Mr. M. K. Bhardwaj)

Versus

1. Sh. Anant Kumar Singh,
Secretary, Govt. of India,
Ministry of Textiles,
Udyog Bhawan,
New Delhi.

2. Sh. Shantmanu,
Development Commissioner,
(Handicraft),
West Block-7, R. K. Puram,
New Delhi.

...Respondents

(By Advocate : Mr. G. S. Virk)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

When this C.P. is taken up for hearing, learned counsel for respondents, while producing the order of Hon'ble High Court of Delhi in W.P. (C) No. 4528/2018 dated 26.10.2018, filed by the respondents against the

orders of this Tribunal in the O.A, submits that the Hon'ble High Court has set aside the orders passed in the O.A and remanded the O.A for fresh hearing.

2. In the circumstances, the C.P. is dismissed and notices are discharged.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/